F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2019

ORDER NO. 25 of 2019

Hon'ble President is pleased to partially modify the roster order no. 274 of 2018 for CESTAT, Mumbai constituting Division Bench as follows:-

1. On 29/01/2019 at 02.30 p.m. Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Sh. Ajay Sharma, Member (J) will hear the following partheard matters:-ST/212/2012, ST/85514, 86205/2013, ST/85379/2014

- 2. On 29/01/2019 at 02.30 p.m. Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following part-heard matters:-ST/86522, 86523/2015 E/3424/2006
- 3. On 30/01/2019 Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Dr. S. K. Pati, Member (J) will hear the following part-heard matters:-C/ROM/86360/2018 in C/348/2009 and 14 others C/ROM/86219/2018 in C/111/2009 and 3 others

By order,

(Bineesh Kumar K. S.) Registrar

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